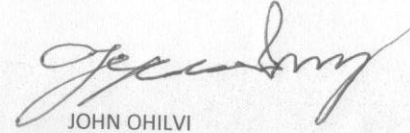


ANNEXURE - 8

Name of the corporate debtor: V R V TEXTILES LTD; Date of commencement of LIQUIDATION:31-05-2022; List of creditors as on:01-04-2023

List of Operational Creditors other than Workman, Employees and Government Dues

| Sl.No | NAME OF THE CREDITORS | DETAILS OF CLAIM | | DETAILS OF CLAIM ADMITTED | | | | | | (Amount in ₹) | | | | REMARKS IF ANY |
|-------|-----------------------|--------------------|-------------------|-----------------------------|--------------------|---|-----------------------------------|-----------------------------|-------------------------|---|---|------------------------------------|---|-------------------|
| | | Date of Receipt | Amount Claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by Guarantee | Whether related party | % of Voting inCOC | AMOUNT OF CONTING ENT CLAIM | AMOUNT OF ANY MUTAL DUES THAT MAY BE | AMOUNT OF CLAIM NOT ADMITTED | AMOUNT OF CLAIM UNDER VERIFICAT ION | |
| 1 | NIL | | - | - | 0 | 0 | No | No | 0% | 0 | 0 | - | 0 | |
| | TOTAL | | - | - | | | | | | | | - | 0 | |


JOHN OHILVI
LIQUIDATOR

BBI/IPA-002/IP-N0090/2019-2020/12921

V R V TEXTILES LIMITED (UNDER LIQUIDATION)